

Export-Import Advisory Council Meeting

1158. { Shri Ram Harkh Yadav:
Shri P. C. Borooah:

Will the Minister of **International Trade** be pleased to state:

(a) the matters discussed at the meeting of the Export-Import Advisory Council held on the 26th February, 1964;

(b) the main observations and recommendations made at the meeting; and

(c) the decisions taken and the action being taken in the light of those observations?

The Minister of Industry (Shri Kanungo): (a) The various suggestions received from the members for consideration at the meeting of the Export-Import Advisory Council held on 26th February, 1964 were included in Agenda Papers, a copy of which has already been placed in the Library.

(b) There was a general discussion on problems relating to import and export policy and procedure with special reference to export promotion. A copy of the proceedings of the Council will be placed in the library as soon as ready.

(c) The functions of the Council are purely advisory and no decisions are taken at its meeting. However action is being taken with reference to the various suggestions made by the members.

Import of Photographic Papers

1159. { Dr. Saradish Roy:
Shri Dinen Bhattacharya:
Dr. Ranen Sen:

Will the Minister of **Industry** be pleased to state:

(a) the value and amount of uncoated photographic paper imported from abroad during the last one year, country-wise; and

(b) the prices of the same in India?

The Minister of Industry (Shri Kanungo): (a) and (b). The Honourable Members are apparently referring to the photographic base papers which are being imported on actual user licence by the manufacturers of photo printing paper in the different parts of the country. The figures relating to the actual import during last year and the prices at which these were imported are being ascertained from the companies concerned and will be placed on the Table of the House.

Newsprint Factory in Uttar Pradesh

1160. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of **Industry** be pleased to refer to the reply given to Unstarred Question No. 804 on the 29th November, 1963 and state:

(a) whether the revised proposal for setting up a newsprint factory in Uttar Pradesh has been examined; and

(b) if so, the result thereof?

The Minister of Industry (Shri Kanungo): (a) and (b). The proposals are still under consideration.

Supply Missions Abroad

1161. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of **Supply** be pleased to refer to the reply given to Unstarred Question No. 1232 on the 6th December, 1963 and state:

(a) whether any decision has since been taken to open two new supply missions in Moscow and Dusseldorf; and

(b) if so, the details thereof?

The Deputy Minister in the Department of Supply (Shri Jaganatha

Rao: (a) The question of opening an Inspection Cell in Dusseldorf is still under consideration. The proposal to open a similar Cell in Eastern Europe has been dropped.

(b) Does not arise.

दिल्ली राज्य केन्द्रीय सहकारी स्टोर द्वारा आयात

{ श्री प्रकाशवीर शास्त्री :
११६२- श्री कछवाय :
श्री रामेश्वरानन्द :

क्या अन्तर्राष्ट्रीय व्यापार मंत्री यह बताने की कृपा करेंगे कि

(क) क्या दिल्ली राज्य केन्द्रीय सहकारी स्टोर को विदेशों से कुछ वस्तुओं का आयात करने का लाइसेंस दिया गया है; और

(ख) यदि हाँ, तो जब से लाइसेंस दिया गया है, तब से उसने हर साल कितनी-कितनी मात्रा में कितन-कितन वस्तुओं का आयात किया है ?

उद्योग मंत्री (श्री कानूनगो) : (क) जी, हाँ ।

(ख) प्रत्येक लाइसेंस द्वारा किये गये वास्तविक आयात के आकड़े नहीं रिकॉर्ड किये जाते हैं, किन्तु दिल्ली राज्य केन्द्रीय सहकारी स्टोर को जो लाइसेंस दिये गये हैं उनकी वस्तुओं तथा मूल्य का एक विस्तृत विवरण सभा पटल पर रखा गया है । [पुस्तकालय में रखा गया । देखिये संख्या एल टी—२५२७/६४]

Management and Control of Companies

1163. Shrimati Sabodrabhal Rai: Will the Minister of Industry be pleased to state:

(a) the number of companies taken over by the Union Government for management and control under the Industries (Development and Regulations) Act, 1951, and the period for

which taken over since the promulgation of the said Act; and

(b) the number of companies restored to their share-holders during this period?

The Minister of Industry (Shri Kanungo): (a) and (b). A statement is laid on the Table of the House [Placed in Library. See No. LT-2528/64].

12-07 hrs.

RELEASE OF MEMBER

Mr. Speaker: I have to inform the House that I have received the following telegram, dated the 12th March, 1964, from the Superintendent, Sub-jail, Muvattupuzha, Kerala:—

"Shri A. K. Gopalan, Member, Lok Sabha, released from sub-jail, Muvattupuzha at 12:20 hours. under orders of acquittal of remanding court."

3846-47.

PAPERS LAID ON THE TABLE

COLLIERY CONTROL (AMENDMENT) ORDER, REPORT OF COMPTROLLER AND AUDITOR GENERAL ON COAL BOARD AND ANNUAL REPORT OF N.C.D.C.

The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam): I beg to lay on the Table a copy each of the following papers:

- (i) The Colliery Control (Amendment) Order, 1963 published in Notification No. G.S.R. 19 dated the 4th January, 1964, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2518/64].
- (ii) Report of the Comptroller and Auditor General on the Accounts of the Coal Board for the year 1962-63, under sub-section (2) of section 12 of the Coal Mines (Conservation